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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1027/(MAH)/2017  
M.A. No. 640/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: Edelweiss Asset Reconstruction Company Ltd.  
V/s.  
Kohinoor CTNL Infrastructure Company  
Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	ADV. SALONI KAPADIA i/by CYRIL AMARCHAND MANGALDAS ADV. FOR IRP/RP		
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S. Kapadia

ORDER

MA 640/2017 In CP No.1027/ I&BP/NCLT/MB/MAH/2017

MA 640/2017 allowed, vide separate order.

**Sd/-**

V. NALLASENAPATHY  
Member(Technical)

**Sd/-**

B. S. V. PRAKASH KUMAR  
Member (Judicial)